

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 87/TT/2012

Date: 3.9.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Assets under Common Scheme for 765 KV Pooling Stations and Network for NR and Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14

Sir,

Please furnish the following information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 22.9.2014:-

- i. RPC deliberations/approval, if any, for the contingency arrangements in case of Asset-D and Asset-F;
- ii. Status of forest clearance as on date;
- iii. Single line Diagram for the contingency arrangements in case of Asset-D and Asset-F.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)